

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 619

C.P-99/241-242/ND/2023

IA/313/2023, IA/315/2023, Contempt Petition/11/2023, IA/278/2023,
IA/380/2023, IA/405/2023, IA/428/2023, IA/30/2024

IN THE MATTER OF:

Ms. Puja Khaneja and Ors.

...APPLICANT

Vs

M/s. Om Innovation Call Services Pvt. Ltd. and Ors.

...RESPONDENT

Section

U/s 241-242

Order delivered on 18.04.2024
Hybrid Hearing (PHYSICAL & VC)

Coram:

SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)

SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner/Applicant

:Mr. Tishampati Sen, Ms. Riddhi Sancheti, Mr Anurag Anand, Mr. Mukul Kulhari, Adv.

For the Respondent

:Mr. Saurav Agarwal, Mr. Shresth Choudhary, Ms. Anshika Pandey, Adv. for R-2. Adv. for R-2. Adv. Aakriti Dawar for R-3.

ORDER

Due to paucity of time, matter is adjourned to **04.07.2024**.

Sd/-
(Court Officer)